

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2012

Dated: 1st May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Poorv Kshetra Vidyut Vitran
Co. Ltd. & Ors.

... Appellant(s)

Versus

Madhya Pradesh Electricity
Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

As agreed by the learned counsel for the parties, post
the matter on **29.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs